

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2840  
ANSWERED ON:15.03.2001  
EMPLOYEES ON DEPUTTION IN RAILWAYS  
ARUN KUMAR

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the information has since been collected in this regard.
- (b) if so, the details thereof, and
- (c) if not, the time by which this information is likely to be collected ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) to (c) : The information has been collected from the Zonal Railways and the Ministry of Parliamentary Affairs have been requested to place the implementation report on the Table of the House on 19-02-2001. The details of the information are as under;-

(i) The following number of officials are working in zonal Railways and Railway Board on deputation from other Ministries and State Governments :-

Group A   Group B   Group C   Group D

23   13   33   1

(ii) The posting of officers/staff of Zonal Railways to Railway Board and within the Zonal Railways and Production Units is not considered as deputation since these postings are within the Railway Organisation.